

C.P No. 86/(MAH)/2016
M.A. No. 218/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

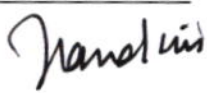
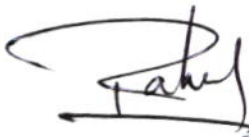


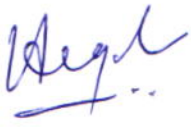


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Mr. Pratik Vira & Ors.
V/s.

M/s. Sunshine Housing & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	Nandini Chittal i/b M. Humrunwala	for Petitioners	
2)	Rahul Sinha i/b DSK Legal.	for Resp. no 1, Hrudh Bhavani & Kashyap Mehta	
3)	Nidhi Chheda, i/b Subir Kumar	for Respondent Nos. 14 & 15	
4)	Z. Narielkela i/b Haurani and Co.	For Respondent No. 10	
5)	Adv Vishal Megde	for Notice 182	
6)	Adv. Deepakar Limnigston	for Notice 2 & 4	
7)	Adv. Subhas Adhane.	for 23 25 Respondent	

ORDER

MA 218/2017 IN CP 86/241-244/NCLT/MB/MAH/2016

Both the parties are present.

At request of both the parties, list this matter on 29.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)